

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 123

CP (IB) No. 271/Chd/Pb/2022

IN THE MATTER OF:

**Anand Makkar, Prop Ashoka
International**

...Petitioner-Operational Creditor

Versus

SS Vardhman Knitwears Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 02.04.2024

CORAM:

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Shubham Gupta, Advocate

For the Respondent : Mr. Om Pal Sharma, Advocate

ORDER

The short-written submissions on behalf of the petitioner has been filed vide diary No.02195/8 dated 28.03.2024. The same are taken on record. A shorter date is requested by the Ld. counsel for both the parties. Let this matter be listed on 03.04.2024 in the supplementary list.

Sd/-

**(L.N. GUPTA)
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**